

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ABHIJEET HAZARIBAGH TOLL ROAD LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ABHIJEET HAZARIBAGH TOLL ROAD LIMITED
2.	Date of incorporation of corporate debtor	27/05/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Company, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209WB2010PLC149763
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: FE-83, Sector III, Salt Lake City, Ground Floor, Kolkata WB 700106 India Principal Office: 79/4, Prashant Nagar, Ajni, Nagpur 440015, Maharashtra India
6.	Insolvency commencement date in respect of corporate debtor	07/01/2022 (Order received dated 03/02/2022)
7.	Estimated date of closure of insolvency resolution process	05/07/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	NIRMAL KUMAR AGARWAL Reg No: IBBI/IPA-001/IP-P-02112/2020-2021/13380
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Sreekunj, Block E, 83 Golaghata Road, Sreebhumi North 24 Parganas, 700048 Email: nirmalagarwal123@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	24, Tara Chand Dutta Street, Near Moonlight Cinema Kolkata – 700073 Email: cirp.ahtrl@gmail.com Phone: 9101295915
11.	Last date for submission of claims	17/02/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads NIL



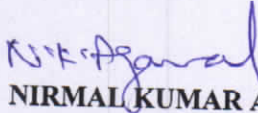
Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **ABHIJEET HAZARIBAGH TOLL ROAD LIMITED** on 07/01/2022 (The order received by IRP on 03/02/2022)

The creditors of **ABHIJEET HAZARIBAGH TOLL ROAD LIMITED**, are hereby called upon to submit their claims with proof on or before 17/02/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 05-02-2022
Place : Kolkata


NIRMAL KUMAR AGARWAL
Interim Resolution Professional
ABHIJEET HAZARIBAGH TOLL ROAD LIMITED

